

Sir, if we go through the history of last ten years, there are about 20-25 lakhs of people in the country who were injured and involved in some sort of accidents whereas the number of people who have died during the last ten year is between four or five lakhs. I do agree that the population of this country is on higher side but it is no solution to reduce the population that people are killed on road accidents and there is no organisation whether it is Government or any person to accept the responsibility. Some papers like Pioneer of Delhi are making efforts to enlighten the people atleast for the last eight-ten days. But this work is not going to be accomplished through one newspaper. There can be no link between the number of people who read newspaper and the number of people killed on roads because those who read paper, also know to save themselves. I was just going through the report of Transport Ministry. It has been stated there that a Road Safety Cell will be constituted in September, 1986. We tried to see as to what this Road Safety Cell has done. They have written on some roads, fixed boards on some buses that how one should walk on roads. They have shown this through children play. In addition to all this they have given full page advertisement in which it has been advised that one should walk carefully on roads. I am unable to understand as to why Ministry of Transport do not impose speed limits keeping in view the condition of buses in the city. What is the problem. Speed governors can be installed. It is a technical matter...*(Interruptions)* I will not take much time. I am going to finish my speed.

I do agree that it is a serious matter that 65 thousand people die on roads and we do not think about it. Speed governors should initiate this matter.

The other day some Members were very much agitated over activism in the High Court and Supreme Court. Before that activism come, you as the custodian of this Supreme Panchayat of the country should ask the Government to get speed governors installed in the buses. We know that in such countries where people are enlightened about road safety, the speed limit of buses is not more than 30-35 kms. Why this cannot be done in India. In Delhi those who drive buses, think themselves of born killers. Nobody is hanged, no one is put behind the bars. Matters finishes in some days after it is published in newspapers. Mr. Speaker, you please ask Government to atleast start it in Delhi so that it may have some affect in the country. I would urge upon the Government not to tell the people on its publicity media, what Prime Minister has said or where he has inaugurated. But during the ensuring two month large scale publicity continuously on every media as to how people should walk on roads...*(Interruptions)*

*[English]*

MR. SPEAKER : Shri George Fernandes, I think you have made your point very clearly.

*[Translation]*

SHRI GEORGE FERNANDES : Human life is invaluable. Yesterday the Chief Minister of Bihar announced that they are going to give Rs. one lakh to the dependants of deceased. This means that Rs. 650 crores will have to be paid for the people died throughout the country in accidents. If Rs. 2 lakhs are to be given then 1200-1300 will have to be paid. Those who are injured Rs. 2000 crores are spent on their hospitalisation and on medicine. It is not possible to gauge the value of human loss. Loss to national property is also there. Therefore, this House should consider it and take some action to solve this problem...*(Interruptions)*

*[English]*

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, this is a very vital issue. Of course, Shri George Fernandes has said. Let us start with Delhi but this is an all India situation. Everyday we find that accidents are happening. Yesterday there was an accident in Bihar in which 85 people were killed...*(Interruptions)*

SHRI GEORGE FERNANDES : Eighty-two people...*(Interruptions)*

SHRI SOMNATH CHATTERJEE : Therefore, we must have really an integrated approach. Apart from the control of accidents and their elimination, road network is also important. Maintenance of roads and widening of roads are also important. When attempts on traffic control are being made there is an objection also. Therefore, it should be done in totality. Traffic control is also very important when everyday accidents are happening. This is a matter on which I would request the Government to come forward with their proposal so that we can have a discussion here also.

PROF. JITENDRA NATH DAS (Jalpaiguri) : Sir, you are aware of the fact that the jute growers of our country are facing much difficulties in the field of selling their raw jute in the market. The JCI has completely failed to protect those farmers from the distress sale. According to JCI, we come to know that there is no fund to purchase raw jute from the market and the support price is very much low. The support price is much below the production cost of the raw jute. So I will request the Government to take initiative so that the jute growers may be protected and they may get the support price greater than the production cost of Jute. The present support price is Rs. 510 per quintal. I request the Government to enhance it to at least Rs. 900 per quintal.

KUMARI MAMATA BANERJEE (Calcutta South) : Sir, I am raising a matter which is a very urgent matter. I am raising a human rights issue. Sir, everybody is in favour of development. Even we, the Members from West Bengal and from other parts of the country are not against development. We want to see that the city should be cleaned but it does not mean cleaning of thousands

of lakhs of unemployed people who are involved in the small business. They are shopkeepers. They have got loans from the financial institutions and from banks. But now the State Government has started demolishing their shops.

12.16 hrs.

(Mr. Deputy Speaker in the Chair)

SHRI P.R. DASMUNSI (Howrah) : They are bulldozing.

KUMARI MAMATA BANERJEE : They are bulldozing. They are human lives. One person has committed suicide. What is this?...*(Interruptions)* This Government has started demolishing the poor people's lives within this country. Lakhs of people are dying. They are on war. There is no plan of action. There is no decision. I want a decision from them...*(Interruptions)*

SHRI P.R. DASMUNSI : This Government has given a false promise to the people that they would take care of them...*(Interruptions)*

KUMARI MAMATA BANERJEE : It is a matter of shame. Lakhs of people are on the road...*(Interruptions)*

SHRI P.R. DASMUNSI : The whole House should condemn this.

*(Interruptions)*

12.17 hrs.

At this stage, Kumari Mamata Banerjee came and stood on the floor near the Table.

MR. DEPUTY-SPEAKER : Please go back to your seat.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Please go to your seat.

*(Interruptions)*

12.18 hrs.

At this stage, Kumari Mamata Banerjee went back to her seat.

SHRI P.R. DASMUNSI : It is a matter of humanity.

SHRI P.C. CHACKO (Mukundapuram) : This is not concerned with Calcutta alone. It is a human rights issue...*(Interruptions)*

KUMARI MAMATA BANERJEE : They want money...*(Interruptions)*

SHRI P.R. DASMUNSI : Everybody has a right to reside in Calcutta.

KUMARI MAMATA BANERJEE : They want to take money from the shopkeepers...*(Interruptions)*

[Translation]

DEPUTY SPEAKER : Paswanji, would you like to say something.

*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : Please sit down.

SHRI P.R. DASMUNSI : An half-an-hour discussion can be allowed on this issue. Secondly, you send a Parliamentary team to see what happens in the city. You immediately send an all-Party team...*(Interruptions)*

MR. DEPUTY-SPEAKER : This is an important subject. Please take your seats. Yes, Shri Chatterjee.

*(Interruptions)*

SHRI P.R. DASMUNSI : Sir, what Kumari Mamata Banerjee has raised today is not a matter of politics; it is a question of humanity. Thousands and thousands of unemployed youths were just earning their bread. Without alternative plans, without alternative solutions, the Government threw them out...*(Interruptions)*

MR. DEPUTY-SPEAKER : I shall allow all of you. It is an important subject. Please take your seats. Yes, Shri Chatterjee.

*(Interruptions)*

[Translation]

SHRI P.R. DASMUNSI : Sir this is a question of humanity, this is not politics...*(Interruptions)* You see for yourself, people from all over India come and settle down in Calcutta...*(Interruptions)* Operation Sunshine has been started without giving any notice and without mooting any alternative plan...*(Interruptions)* Is it the way of doing things...*(Interruptions)*

[English]

MR. DEPUTY-SPEAKER : Shri George Fernandes, I will allow you also. Let Shri Chatterjee speak.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Kumari Mamata Banerjee, let others also speak.

*(Interruptions)*

SHRI P.R. DASMUNSI : I would like to know whether this is the priority programme of the Government to root out the unemployed youth...*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Dasmunsi, please take your seat. You have had your say.

*(Interruptions)*

MR. DEPUTY-SPEAKER : You are a senior Member. Please maintain decorum in the House. Please sit down. Yes, Shri Chatterjee.

*(Interruptions)*

SHRI AJIT KUMAR PANJA (Calcutta North-East) : Sir, you allow Half-an-Hour discussion on this...*(Interruptions)*

SHRI P.R. DASMUNSI : Cart pullers, Rickshaw pullers...*(Interruptions)* The House is quite about it. People have voted us, we do not speak in the House for the sake of fun...*(Interruptions)*

MR. DEPUTY-SPEAKER : There is no question of a particular party, all parties are interested.

*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Let others also have their say. Let Shri Chatterjee speak.

*(Interruptions)*

*[Translation]*

SHRI P.R. DASMUNSHI: He had gone himself and seen that they do not belong to our party. He has seen it himself...*(Interruptions)*

SHRI GEORGE FERNANDES : It is a question of the future of 3.5 crore persons. When this issue was started, at that time a Minister from Bengal, who are related with this work said, who had invited Biharis and Hindi speaking persons here...*(Interruptions)* They should go back...*(Interruptions)* They are backward and unemployed persons. They migrate into metros and the capital of the country...*(Interruptions)* You just ask the Prime Minister to make a clarification in this regard this party is in power there. We want to know from the Prime Minister whether Bihari have a right to live in Calcutta or not? We would like to know this thing...*(Interruptions)* This was said in front of me...*(Interruptions)*

*[English]*

SHRI SOMNATH CHATTERJEE : Sir, I have been quietly listening to...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please take your seats. Let him also speak. I shall ask the Minister also.

*(Interruptions)*

*[Translation]*

SHRI GEORGE FERNANDES : C.T.I.U. is opposing it.

*[English]*

SHRI SOMNATH CHATTERJEE : Sir, anything and everything has been said on the floor the House. I am not going into the question whether this is a matter which relates to Parliament or not. I have been quietly listening to all that...*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Chatterjee, I have called you thrice but you did not speak.

AN HON. MEMBER : You first control the House, Sir...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please take your seats. Please maintain the decorum of the House.

SHRI SOMNATH CHATTERJEE : Mr. Deputy Speaker, Sir, I am not going into the question, at the moment, whether this is a matter which relates to Parliament or not...*(Interruptions)*

KUMARI MAMATA BANERJEE : It is a question of human right...*(Interruptions)*

SHRI SOMNATH CHATTERJEE : Sir, you please allow me to speak...*(Interruptions)* I am saying that I am not raising that question...*(Interruptions)*

*[Translation]*

SHRI RUPCHAND PAL : Those who held the regions of power deprived people of their right to live now they do not have any right to speak about it.

*[English]*

KUMARI MAMATA BANERJEE : Sir, it is not correct. He is threatening ...*(Interruptions)* He is using abusive words...*(Interruptions)*

SHRI RUPCHAND PAL : Sir, she is...*(Interruptions)*

KUMARI MAMATA BANERJEE : It is not Correct...*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, they are talking of human rights when many things happened in their time...*(Interruptions)*

SHRI RUPCHAND PAL : You have no right to speak on human rights...*(Interruptions)* You indulged in persecution of human beings...*(Interruptions)*

SHRI P.C. CHACKO : Why are you saying it?...*(Interruptions)*

SHRI P.R. DASMUNSHI : Sir, it is not correct ...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please take your seat. Let him say a few words.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE : Sir, you control the House first...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down.

*(Interruptions)*

*[Translation]*

SHRI GEORGE FERNANDES : This is a result of new economic policies...*(Interruptions)* Rickshaw pullers should be removed...*(Interruptions)*

MR. DEPUTY SPEAKER : If the House wants a discussion on this subject then we can have a discussion but if everybody tries to speak then it amounts to a chaos.

*[English]*

MR. DEPUTY-SPEAKER : I will allow all people. Let Shri Chatterjee speak now.

*(Interruptions)*

KUMARI MAMATA BANERJEE : Sir, he is threatening...*(Interruptions)*

SHRI SOMNATH CHATTERJEE : Sir, I did not interrupt anybody. Let me have two minutes' time to speak..I said that I am not raising the question whether

Parliament should discuss this matter or not. But I must correct the errors that have been committed here. The statements which are made here are far from truth. So far as this issue is concerned, certain steps are being taken to clean the streets of Calcutta and make it possible for lakhs and lakhs of citizens of Calcutta to even move from one place to another. A decision has been taken...*(Interruptions)* An old decision has been implemented. A large number of Congress leaders are also supporting it...*(Interruptions)*

KUMARI MAMATA BANERJEE : No Congress leader is supporting it...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down. Let him complete.

SHRI SOMNATH CHATTERJEE : Sir, they should have the patience to listen. When I listened her, she must listen to me...*(Interruptions)*

*[Translation]*

SHRI BRAHAMANAND MANDAL (Monghyr) : Sir, does cleaning the streets mean that people should be removed from there.

*[English]*

SHRI SOMNATH CHATTERJEE : We did not interrupt anybody. I did not interrupt anybody...*(Interruptions)* Sir, anything and everything has been said. I did not interrupt anybody. I am waiting for my turn. I said many Congress leaders and workers have also supported this move. Large sections of the...*(Interruptions)*

SHRI RUPCHAND PAL : It is a fact.

SHRI AJIT KUMAR PANJA : Sir, it is not correct.

SHRI P.R. DASMUNSI : Sir, it is absolutely untrue. The General Secretary of West Bengal P.C.C. is here...*(Interruptions)*

KUMARI MAMATA BANERJEE : We did not support it.

SHRI TARIT BARAN TOPDAR (Barrackpore) : In an all-party meeting it was decided.

KUMARI MAMATA BANERJEE : No all-party meeting decided it. It is not correct...*(Interruptions)*

MR. DEPUTY-SPEAKER : You had your say.

*(Interruptions)*

SHRI P.R. DASMUNSI : Sir, it is not a question of politics but a question of humanity. In this matter, a parliamentary team should visit and find out the truth. Let the General Secretary of West Bengal P.C.C. say what is correct...*(Interruptions)*

SHRI PRADIP BHATTACHARYA (Serumpore) : Sir, I am the General Secretary of West Bengal P.C.C. The Congress party has not supported the move taken by the State Government for removal of the hawkers...*(Interruptions)*

SHRI SOMNATH CHATTERJEE : Sir, either you direct them to listen or you just expunge everything...*(Interruptions)* You just expunge everything if the House cannot be controlled...*(Interruptions)* I am saying that the Congress party...*(Interruptions)*

SHRI P.R. DASMUNSI : Let him say his views and not that of our party.

SHRI SOMNATH CHATTERJEE : I will say what I want. I do not want their permission...*(Interruptions)*

SHRI P.R. DASMUNSI : From day one we have opposed this move. Without providing alternative plan they cannot bulldoze the shops...*(Interruptions)*

SHRI SOMNATH CHATTERJEE : Sir, there should be minimum decorum...*(Interruptions)*

MR. DEPUTY-SPEAKER : Gentlemen, you had your say. I have asked Shri Chatterjee to speak. Let him speak on this.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE : Sir, a large number of Congress party people, members and cadres are supporting this move...*(Interruptions)*

SHRI PRADIP BHATTACHARYA : Sir, it is not correct.

MR. DEPUTY-SPEAKER : Anyway, you have denied it. That is all.

SHRI SOMNATH CHATTERJEE : Sir, we need not tell anybody in this country that they are divided and sub-divided everywhere...*(Interruptions)* But I must say that all steps for rehabilitation are being taken. Everybody knows about it. Deliberately misinformation is being created here. To allege that this is for obtaining money from the World Bank or for British Prime Minister's visit, I can only say that this is ridiculous because I cannot use the word 'lie'. What Shri George Fernandes said is also not correct. He has lost all his sense...*(Interruptions)* To say that any Minister has said that *Biharis and Oriyas* should go back is utter ridiculous...*(Interruptions)*

*[Translation]*

KUMARI UMA BHARATI (Khajuraho) : Sir, he is making highly objectionable comment.

*[English]*

SHRI SOMNATH CHATTERJEE : I am very sorry to say this. Shri Fernandes has got to say this altogether because of the company he now keeps...*(Interruptions)* I repudiate it. It is totally not correct...*(Interruptions)*

SHRI RUPCHAND PAL : It is pretty clear that many Congressmen have supported the eviction of hawkers from the streets. These people do not have any right to speak about human rights who themselves were involved in so many acts of atrocities against human beings in the past, particularly during the Emergency.

SHRI SOMNATH CHATTERJEE : We do not want to learn human rights from these people. They are teaching us human rights. There, the people are conscious.

DR. ASIM BALA (Navadwip) : When the Congress State President is supporting the Left Front Government's action, how can she say like that?...*(Interruptions)*

MR. DEPUTY-SPEAKER : Umaji, please take your seat. I have allowed him.

*[Translation]*

DR. LAXMI NARAYAN PANDEY (Mandsaur) : Mr. Deputy Speaker, Sir I would like to draw your attention towards an important issue. Some days ago, the Government of Madhya Pradesh struck a deal with a company of South Africa for mining diamonds and requested the Central Government to give clearance to a contract in this regard which is highly objectionable...*(Interruptions)* Some representatives of South African Company had also visited Raipur but the people demonstrated at Mana airport and pressed them to go back. The way the Madhya Pradesh Government is going to make a contract with that company is against the interests of India. Our companies and corporations are capable of doing such jobs. They also have got the technique for such jobs. Even then the way the Madhya Pradesh Government is doing this thing is anti Madhya Pradesh and anti nation as a result of which there is great resentment among the people. By raising this issue in the House I would request the Central Government not to make any contract with South African Company and save the interests of the nation and also an enquiry should be made into whole episode...*(Interruptions)*

*[English]*

KUMARI MAMATA BANERJEE : This is a different subject Sir.

MR. DEPUTY SPEAKER : Yes this is a different subject.

*(Interruptions)*

*[Translation]*

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Please, allow us also to speak...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Please let him speak.

SHRI SRIBALLAV PANIGRAHI : Mr. Deputy Speaker, Sir, this House had discussed a few days before...*(Interruptions)*

*[Translation]*

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Deputy Speaker, Sir, this is a very important issue of Madhya Pradesh...*(Interruptions)*

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Deputy Speaker, Sir, a top leader has a mine in Madhya Pradesh...*(Interruptions)* A conspiracy to mortgage the interests of the country is being hatched by awarding a contract to a multinational company of South Africa. Ignoring the feelings of the people of Madhya Pradesh the Chief Minister Shri Digvijay Singh hatched a conspiracy to mortgage the interests of Madhya Pradesh and nation by making a secret pact with a South African company. He is going to award a contract to that company for Diamond mines. I urge upon the Government of India that this contract should not be awarded at any cost. Our own companies can perform such work. The people of Madhya Pradesh are agitating against it. Through you, I demand the Central Government that this contract should not be awarded to this company at any cost. And the entire episode should be inquired into.

MR. DEPUTY SPEAKER : It is alright. Your point has been recorded.

SHRIMATI SUMITRA MAHAJAN : Mr. Deputy Speaker, it is not a matter of record. It also has the recommendations of the Prime Minister, merely going into record will not do...*(Interruptions)*

SHRI NAND KUMAR SAI (Raigarh) : Mr. Deputy Speaker, Sir what is the reaction of Government of India in this regard. Whether the Government of India also supports the stand taken by the Madhya Pradesh Government.

SHRI SHIVRAJ SINGH : I would like to know the reaction of Government of India in this regard. The Government must give a clarification.

SHRIMATI SUMITRA MAHAJAN : You should give a clarification.

MR. DEPUTY SPEAKER : Please sit down, you have made your submission.

*(Interruptions)*

*[English]*

MR. DEPUTY-SPEAKER : Please let me say something.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Please take your seats.

*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER : Kindly listen to the Minister.

*[English]*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Mr. Deputy-Speaker, Sir, under the Mines and Minerals Act the State Governments have certain powers, where the Central Government's powers are limited and the